

DIVISION BENCH

ITEM NO.104

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.219/2021, IA No.88/2023, IA No.299/2023, IA No.521/2023

& IA No.653/2023 IA No. 675/2023IN CP (IB) No70/ALD/2018

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	R. G. STEELS V/S BEE KAY PRECISION (INDIA) PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Garg with : *For Liquidator in IA No.299/2023,*
Sh. Abhishek Aggarwal, : *IA No.653/2023 and Res. No.1 in*
Sh. Ankit & : *IA No.219/2021, IA No.88/2023*
Ms. Vandana Kothari, Advs. : *and Res. in IA No.521/2023*
Sh. Ashish Kumar Srivastava, Adv. : *For the Applicant in IA No.219/2021,*
: *IA No.88/2023 & IA No.675/2023 and*
: *Res. No.18 in IA No.219/2021*
: *and in IA No.88/2023*
: *and Res. No.3 in IA No.653/2023*
Sh. Udai Chandani, Adv. : *For the Applicant in IA No.521/2023*
Sh. Maneesh Mehrotra, Adv. : *For Res.No.1/BoB in IA No.653/2023*
Sh. Sahil Srivastava, Adv. : *For the Res. No.2 in IA No.653/2023*

ORDER

Ld. Counsels representing their respective parties are present.

IA NO.521/2023

- 1.** Ld. Counsel representing the Liquidator states that he has not received the copy of the present application.
- 2.** Ld. Counsel representing the Applicant undertakes to supply the same during the course of the day on the email ID to be shared by the Ld. Counsel representing the Liquidator in the chat box today itself.

-Sd-

-Sd-

3. Let the reply/ counter be filed by the Ld. Counsel representing the Liquidator within a period of one week by serving an advance copy to the other side.

IA NO.653/2023

1. Ld. Counsel, Sh. Ashish Kumar Srivastava representing the Respondent No.3 seeks and is granted one week time to file the reply to the present application by serving an advance copy to the other side.

Let the matter be adjourned for 16th February, 2024 along with all applications and to be taken up higher on Board.

-Sd-
(Ashish Verma)
Member (Technical)

6th February, 2024

Kavya Prakash Srivastava
(Stenographer)

-Sd-
(Praveen Gupta)
Member (Judicial)